

up an Integrated Ganga Conservation Mission namely “Namami Gange”. The Cabinet approved the Namami Gange program on 13th May, 2015 as a comprehensive approach to rejuvenate the river Ganga by inclusion of all tributaries under one umbrella at a total cost of ₹ 20,000 crore for 5 years. The expenditure incurred during FY 2015-16 (till 22.07.2015) is ₹ 85.34 crore. In addition, a letter of authority for ₹ 263 crore has been issued in favour of Ministry of Drinking Water and Sanitation under Swatch Bharat Mission (Grameen) during 2015-16.

(c) The status of State-wise proposals received so far for waste water projects and river front development is as under:

State	Projects Sanctioned (Nos.)		Detailed Project Reports received (Nos.)	
	Waste Water Projects	River front Development	Waste Water Projects	River front Development
Uttarakhand	18	-	4	1
Uttar Pradesh	14	-	22	2
Bihar	13	1	11	4
Jharkhand	1	-	1	2
West Bengal	6	-	5	15

(d) Under National Ganga River Basin Authority (NGRBA) Programme, as of now 93 Schemes including 82 investment projects in 55 towns along the river Ganga and Yamuna are under different stages of construction, out of which 26 projects have been completed.

Pollution in Ganga

†1586. MIR MOHAMMAD FAYAZ : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government is keeping an eye round the clock on the those thousands of industrial units through its cutting-edge technology which pollute the water of river Ganga and if so, the details thereof; and

(b) the provisions of punishment made by Government for erring units?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI): (a) Yes, Sir. The Central Pollution Control Board (CPCB) under the Pollution Inventorization Assessment and

† Original notice of the question was received in Hindi.

Surveillance Project (PIAS) has inventorised 764 Grossly Polluting Industries (GPIs) along the main stem of River Ganga. CPCB had issued directions to respective State Pollution Control Boards for directing the industrial units located in Ganga basin States for installation of continuous online effluent quality monitoring system before 31st March, 2015 and later extended till 30th June, 2015. So far systems installed in 80 units have been connected to CPCB server for data transfer. Government will take suitable action as per law against industries which are non-compliant.

The CPCB has issued directions under Section 5 of Environment Protection Act (EP Act) to 200 industries and directions under Section 18 (1) (b) of the Water (PCP) Act, 1974 to 178 industries. CPCB has issued closure directions to 68 units. The Uttar Pradesh State Pollution Control Board has issued closure directions to 98 tanneries for operating without the consent of the Board on the directions of Hon'ble National Green Tribunal.

(b) The existing legislations *i.e.*, the Water (Prevention and Control of Pollution) Act, 1974 and the Environment Protection Act, 1986 provide for necessary penal action against the offenders. Further, a committee has been formed to examine new legislative measures.

Depletion of ground water in Jharkhand

1587. SHRI PARIMAL NATHWANI: Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the details of areas in Jharkhand and other States where the depletion of ground water has reached at an alarmiel, State-wise; and

(b) what are the water recharging and conservation measures Government has taken and plan to take to improve water-tables in these areas?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) Ground water monitoring data of CGWB for pre-monsoon 2014, compared with decadal mean of pre-monsoon (2004-2013), indicates that out of total wells analyzed, aro of the wells are showing decline in ground water level in various parts of the Country. In Jharkhand, 29% of wells in parts of Garwah, Palamu, Chatra, Dumka, Dhanbad and Ranchi districts are showing decline in ground water levels, apart from some isolated pockets of the State. State/UT-wise details are given in the Statement (*See* below).